

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 111
IB-122/(ND)/2021

IN THE MATTER OF:

Lalit Grover

Vs.

M/s CVC Poticals (OPC) Pvt. Ltd.

....Applicant

....Respondent

Order under Section 9 of IBC.

Order delivered on 28.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

None for the applicant. In compliance of the order dated 08th April 2021, service affidavit has come on record. As a Last chance, list on 20.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali – 28.07.2021